

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA
UNSTARRED QUESTION No. 1977
ANSWERED ON 05/08/2026

PROJECTS UNDER PMMSY

1977. SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the total number of projects sanctioned under Pradhan Mantri Matsya Sampada Yojana(PMMSY) during each of the last five years and the current year;

(b) State-wise details of projects sanctioned, completed and presently under implementation under the scheme;

(c) the details of funds allocated, released and utilised under the scheme during the said period, State-wise; and

(d) the number of beneficiaries covered under the scheme, including women beneficiaries and beneficiaries belonging to Scheduled Castes and Scheduled Tribes, State-wise?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India with effect from the Financial Year 2020-21 has been implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for holistic and sustainable development of fisheries and aquaculture sector in the country. The Department of Fisheries, Government of India during the last five years has approved fisheries development projects of 35 States/Union Territories and other implementing agencies amounting to Rs. 18,531.61 crore with a Central share of Rs. 8,504.58 crore. Against this approved central share, a sum of Rs. 5,358.81 crore has been released to various States/UTs and other implementing agencies during last five years under PMMSY. The State-wise details of the projects approved, central share and funds released during the last five years are furnished at **Annexure-I**.

(d): The PMMSY *inter-alia* encompasses inclusive development by providing higher financial assistance of 60 percent of the unit cost for women beneficiaries, beneficiaries belonging to Scheduled Castes and Scheduled Tribes under beneficiary-oriented activities. It is estimated that the projects approved under PMMSY are creating direct and indirect benefits to a total 58 lakh fishers, fish farmers and other stakeholders in the country including Women, Scheduled Castes and Scheduled Tribes beneficiaries. The State-wise details of the Women, Scheduled Castes and Scheduled Tribes beneficiaries covered under PMMSY are furnished at **Annexure-II**.

Annexure-I

Statement referred to in reply to part (a) to (c) of the rajya sabha unstarred question no.1977 for answer on 5th august, 2026 regarding projects under pmmsy: state-wise details of the projects approved, central share and central funds released during the last five years under pradhan mantri matsya sampada yojana (PMMSY)

(Rs in crores)

Sl. No.	State/UT	Project Cost	Central Share	Central fund released
1.	Andaman and Nicobar Islands	260.09	240.58	15.09
2.	Andhra Pradesh	2,053.29	601.81	365.38
3.	Arunachal Pradesh	211.67	149.12	119.18
4.	Assam	431.41	247.31	191.75
5.	Bihar	396.29	134.48	77.95
6.	Chhattisgarh	827.05	283.46	234.82
7.	Daman, Diu & DNH	129.89	127.16	1.79
8.	Delhi	1.47	0.76	0.19
9.	Goa	114.23	60.27	47.08
10.	Gujarat	855.63	329.92	164.41
11.	Haryana	697.80	244.08	153.21
12.	Himachal Pradesh	113.80	60.30	59.27
13.	Jammu and Kashmir	127.97	67.77	65.95
14.	Jharkhand	368.12	134.21	86.13
15.	Karnataka	890.63	329.99	265.94
16.	Kerala	1,159.86	505.02	424.22
17.	Ladakh	32.24	19.35	11.42
18.	Lakshadweep	22.13	17.34	0.98
19.	Madhya Pradesh	762.27	260.03	246.80
20.	Maharashtra	1,442.87	537.98	355.54
21.	Manipur	175.49	81.77	18.94
22.	Meghalaya	111.17	62.67	57.54

23.	Mizoram	120.36	65.87	73.66
24.	Nagaland	141.78	93.42	81.10
25.	Odisha	1,086.52	416.85	293.55
26.	Puducherry	316.41	276.62	82.49
27.	Punjab	119.28	35.62	23.78
28.	Rajasthan	56.77	20.21	6.80
29.	Sikkim	72.08	45.43	40.85
30.	Tamil Nadu	1,068.84	415.13	203.64
31.	Telangana	297.39	96.29	33.40
32.	Tripura	233.07	135.86	84.08
33.	Uttar Pradesh	895.33	292.15	216.46
34.	Uttarakhand	274.14	151.95	148.42
35.	West Bengal	546.38	223.19	87.04
A	Total (CSS)	16,413.71	6,763.97	4,338.85
B	Central Sector Scheme Component of PMMSY	2,117.90	1,740.61	1,019.96
A+B	Total(CSS + CS)	18,531.61	8,504.58	5,358.81

Annexure-II

Statement Referred to In Reply to Part (D) of The Rajya Sabha Unstarred Question No.1977 For Answer On 5th August, 2026 Regarding Projects Under Pmmsy: State-Wise Details Of Number Of Beneficiaries Belonging To Women, Scheduled Castes (Scs) and Scheduled Tribes (Sts) Beneficiaries Covered Under PMMSY

S.N	States/UTs	Number of Women Beneficiaries	Number of SC Beneficiaries	Number of ST Beneficiaries
1.	Andaman & Nicobar Islands	385	Nil	51
2.	Andhra Pradesh	1232	19148	904
3.	Arunachal Pradesh	2	1	5123
4.	Assam	6809	22184	5172
5.	Bihar	7904	5740	1117
6.	Chhattisgarh	8043	2815	9798
7.	Daman, Diu & DNH	2	Nil	35
8.	Delhi	12	2	Nil
9.	Goa	389	40	108
10.	Gujarat	17668	3064	17054
11.	Haryana	11731	4275	Nil
12.	Himachal Pradesh	1872	2930	511
13.	Jammu and Kashmir	45	2287	599
14.	Jharkhand	4331	2248	7318
15.	Karnataka	11929	3249	2122
16.	Kerala	752	453	174
17.	Ladakh	5	Nil	677
18.	Lakshadweep	Nil	500	1096
19.	Madhya Pradesh	6958	5468	34596
20.	Maharashtra	14341	10169	3343
21.	Manipur	1686	2170	2176
22.	Meghalaya	1438	183	6021

S.N	States/UTs	Number of Women Beneficiaries	Number of SC Beneficiaries	Number of ST Beneficiaries
23.	Mizoram	617	450	92112
24.	Nagaland	391	Nil	9638
25.	Odisha	8947	14114	2579
26.	Puducherry	355	229	Nil
27.	Punjab	2123	227	49
28.	Rajasthan	895	124	336
29.	Sikkim	10	373	940
30.	Tamil Nadu	13496	889	Nil
31.	Telangana	1466	43638	19591
32.	Tripura	3331	12932	33786
33.	Uttar Pradesh	15830	5328	Nil
34.	Uttarakhand	771	767	618
35.	West Bengal	1082	2045	286
	Total	146848	168042	257930
